

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 219 OF 2016,**  
**APPEAL NO. 220 OF 2016,**  
**APPEAL NO. 207 OF 2016 & IA NO.396 OF 2019,**  
**APPEAL NO. 208 OF 2016 & IA NO. 395 OF 2019,**  
**APPEAL NO. 295 OF 2016**  
**AND**  
**APPEAL NO. 239 OF 2017 & IA NO. 399 OF 2019**

**Dated : 18<sup>th</sup> March, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**APPEAL NO. 219 OF 2016**

**In the matter of:**

**M/s Maral Overseas Ltd.**

**.... Appellant(s)**

**Vs.**

**Madhya Pradesh Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Deepak Biswas  
Mr. Ankur Ved Tuli

Counsel for the Respondent(s) : Mr. S. Venkatesh  
Ms. Nishtha Kumar  
Mr. Somesh Srivastava for R-1

Mr. M.G. Ramachandran  
Ms. Poorva Saigal  
Mr. Shubham Arya  
Mr. G. Maheshwari (*Rep.*) for R-2

**APPEAL NO. 220 OF 2016**

**In the matter of:**

**M/s HEG Ltd.**

**.... Appellant(s)**

**Vs.**

**Madhya Pradesh Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Deepak Biswas  
Mr. Ankur Ved Tuli

Counsel for the Respondent(s) : Mr. S. Venkatesh  
Ms. Nishtha Kumar  
Mr. Somesh Srivastava for R-1  
  
Mr. M.G. Ramachandran  
Ms. Poorva Saigal  
Mr. Shubham Arya  
Mr. G. Maheshwari (*Rep.*) for R-2

**APPEAL NO. 207 OF 2016 & IA NO. 396 OF 2019**

**In the matter of:**

**M/s Hindalco Industries Ltd. .... Appellant(s)**  
**Vs.**  
**Madhya Pradesh Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Syed Shahid Husain Rizvi  
Mr. Zeeshan Rizvi

Counsel for the Respondent(s) : Mr. S. Venkatesh  
Ms. Nishtha Kumar  
Mr. Somesh Srivastava for R-1  
  
Mr. M.G. Ramachandran  
Ms. Poorva Saigal  
Mr. Shubham Arya  
Mr. G. Maheshwari (*Rep.*) for R-2 & R-3

**APPEAL NO. 208 OF 2016 & IA NO. 395 OF 2019**

**In the matter of:**

**M/s Century Textiles & Industries Ltd. .... Appellant(s)**  
**Vs.**  
**Madhya Pradesh Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Syed Shahid Husain Rizvi  
Mr. Zeeshan Rizvi

Counsel for the Respondent(s) : Mr. S. Venkatesh  
Ms. Nishtha Kumar  
Mr. Somesh Srivastava for R-1  
  
Mr. M.G. Ramachandran

Ms. Poorva Saigal  
Mr. Shubham Arya  
Mr. G. Maheshwari (*Rep.*) for R-2 & R-3

**APPEAL NO. 295 OF 2016**

**In the matter of:**

**M/s Ultratech Cement Ltd.**

**.... Appellant(s)**

**Vs.**

**Madhya Pradesh Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Saurav Agrawal  
Mr. Shantanu Agrawal  
Mr. Digant Choudhary

Counsel for the Respondent(s) : Mr. S. Venkatesh  
Ms. Nishtha Kumar  
Mr. Somesh Srivastava for R-1

Mr. M.G. Ramachandran  
Ms. Poorva Saigal  
Mr. Shubham Arya  
Mr. G. Maheshwari (*Rep.*) for R-2 & R-3

**APPEAL NO. 239 OF 2017 & IA NO. 399 OF 2019**

**In the matter of:**

**Jaiprakah Association Ltd.**

**.... Appellant(s)**

**Vs.**

**Madhya Pradesh Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Pawan Upadhyay  
Mr. Ratik Sharma

Counsel for the Respondent(s) : Mr. Sachin Dubey for R-1

Mr. M.G. Ramachandran  
Ms. Poorva Saigal  
Mr. Shubham Arya  
Mr. G. Maheshwari (*Rep.*) for R-2 & R-3

## **ORDER**

List these matters for hearing on **22.04.2019**. Meanwhile, objection if any, on IA Nos. 396, 395 and 399 of 2019 may be filed within three weeks, i.e. on or before 8.4.2019 with advance copy to the other side.

**(S. D. Dubey)**  
**Technical Member**  
*tpd/kt*

**(Justice Manjula Chellur)**  
**Chairperson**